

ing of suitable grasses and proper system of manuring are the methods generally adopted for Soil Conservation.

(c) This aspect of agriculture consists generally of long term measures and as Soil Conservation practices have been undertaken only recently in India, it is too early to assess the success achieved. However, the results obtained so far are reported to be encouraging.

Mr. Speaker: The Question-hour is over.

WRITTEN ANSWERS TO QUESTIONS

DELHI TRANSPORT AUTHORITY

*1721. **Shri A. C. Guha:** Will the Minister of Transport be pleased to state:

(a) the annual profit or loss accounts of the Delhi Transport Authority since its inception;

(b) its working expenses during these years:

(c) its capital investment; and

(d) loans taken from Government?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra): (a) to (d). A statement giving the required information is laid on the Table of the House. [See Appendix VIII, annexure No. 26.]

CALCUTTA TELEPHONE EMPLOYEES

*1725. **Shri A. C. Guha:** Will the Minister of Communications be pleased to state:

(a) whether it is a fact that a Union of Calcutta telephone employees made certain allegations of deterioration of the service conditions of the employees since Government have taken over the telephone from the Bengal Telephone Corporation;

(b) if so, how far these allegations have been found to be true or false; and

(c) what changes have been made in the service conditions since Government management started?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) In 1949, the Calcutta Telephone Branch of the Union of P. and T. Workers wrote a letter to the General Manager raising in a general way certain points, some

of which pertained to the departmentalisation of the staff. As the grievances were not specific, the Union was immediately asked to quote concrete cases, but no reply has been received by the General Manager so far. No other representation has been received by the Director General or the General Manager, Telephones.

(b) In view of (a), the question does not arise.

(c) The Ex-Company employees have been brought on the Central Government terms and conditions of service with effect from the 1st April, 1946, care being exercised to ensure that they were not adversely affected at the time of their formal transfer to Government terms and that their conditions of service and prospects of promotion were not inferior to those which they could have reasonably expected under the Company's administration.

ALL INDIA WOMEN'S FOOD COUNCIL

*1744. **Shri Madiah Gowda:** Will the Minister of Food and Agriculture be pleased to state:

(a) which local organisations are working under the All India Women's Food Council; and

(b) what is the amount of subsidy for each one of those centres?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) and (b). The All India Women's Food Council has branches and sub-branches located at various centres in India, which are not separate local organisations. The Council gets a grant from the Government of India, out of which it makes allotments to various branches according to requirements. A statement showing the number and location of such branches together with the amounts allotted to them during 1950-51 to 1952-53 is placed on the table of the House. [See Appendix VIII, annexure No. 27.]

RAILWAY FARES

*1745. **Shri M. Islamuddin:** Will the Minister of Railways be pleased to state:

(a) whether the rate of railway fare is uniform in all the Railways; and

(b) if not, where, how and why it varies?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra): (a) and (b). The bases of railway fares are uniform on all railways except on certain sections, on which high-

er fares are charged on account of special factors, such as higher cost of construction, maintenance and working. A statement showing these sections and the bases of charge thereon has been placed on the Table of the House. [See Appendix VIII, annexure No. 28.]

TOBACCO

*1746. **Shri M. Islamuddin:** Will the Minister of Food and Agriculture be pleased to state:

(a) the area of land (in acreage) under tobacco in each tobacco growing State during the last 3 years;

(b) the quantity and value of tobacco consumed in India during these years; and

(c) the quantity and value of tobacco exported abroad in each of these years?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) and (c). Two statements giving the required information are laid on the Table of the House. [See Appendix VIII, annexure No. 29.]

(b) The quantity of raw tobacco cleared for home consumption during the years 1948-49, 1949-50 and 1950-51 was of the order of 160, 208 and 219 thousand tons respectively. Data regarding value of tobacco consumed are not available.

EX-B. N. RAILWAY EMPLOYEES AT TATANAGAR

*1747. **Shri Nambiar:** Will the Minister of Railways be pleased to state:

(a) whether representations from the Ex-B.N. Railway Employees at Tatanagar, Jamshedpur have been received on the need of granting compensatory allowance to the employees there and if so, what actions have been taken; and

(b) whether the Rules regarding the grant of House Rent Allowance are strictly followed in this area commensurate with the increased population; if not, why not?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra): (a) The reply to the first part of the question is in the negative. The second part of the question does not, therefore, arise.

(b) Yes. It may be added that the increase in the population of Jamshedpur (Tatanagar) has not been such as to qualify for house rent allowance at a higher rate.

151 PSD

VENDING CONTRACTS

*1748. **Ch. Raghbir Singh:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that Government is contemplating to replace licensing system of vending contracts on Northern and other Railways by tender system; and

(b) if so, how long will it take to give effect to it?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra): (a) No.

(b) Does not arise.

FIROZABAD RAILWAY STATION

*1749. **Ch. Raghbir Singh:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that Firozabad, an important station on Northern Railway has no electricity while the town itself has;

(b) do Government propose to have electricity connection on this station; and

(c) if so, how long will it take?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra): (a) and (b). Yes.

(c) It is proposed to electrify the station during 1953-54.

वायु-सेवाएँ

*१७५०. **श्री विगन्धर सिंह:** क्या संघरण मंत्री भारत में उन स्थानों के नाम बतलाने की कृपा करेंगे जो दिल्ली से वायु-सेवा द्वारा सम्बन्धित हैं, और क्या कुछ स्थानों के लिए वायु-सेवा बन्द कर दी गई है ?

The Deputy Minister of Communications (Shri Raj Bahadur): Delhi is at present directly connected by air with Amritsar, Bagdogra, Banaras, Bombay, Calcutta, Gauhati, Hyderabad, Jaipur, Jammu, Jodhpur, Kanpur, Lucknow, Madras, Nagpur, Patna and Srinagar. Services to none of these places have been discontinued.

AGRICULTURAL PUBLICITY

*1751. **Shri Muniswamy:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that a conference on agricultural publicity is